

**File No. 1-1685/FSSAI/Imports/2017**  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under the Food Safety and Standards Act, 2006)  
**FDA Bhawan, Kotla Road, New Delhi – 110002**

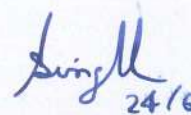
24<sup>th</sup> June, 2022

**Office Order**

**Subject:- Notification of Authorised Officer under Section 25 read with Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Imports) Regulations, 2017-reg.**

In supersession to the previous orders issued in respect of notification of Authorised Officers at the location as given below, the Competent Authority hereby notifies FSSAI official as Authorised Officer for the jurisdiction of food import entry point as mentioned below w.e.f. 01<sup>st</sup> July, 2022 for imported food clearance process till further orders, in terms of the provisions contained in Section 47 (5) of FSS Act, 2006 and Regulation 13 (1) of FSS (Import) Regulation, 2017.

Sl No.	Authorised Officers	FSSAI Regional Office	Link Officer	Location	Point of Entry	Port Code
1.	Shri Saroj Kumar Mehar, Assistant Director	FSSAI, Eastern Region	Smt Payel Maji, AD	Kolkata	Kolkata Sea port Kolkata International Airport Falta SEZ Haldia Sea Port	INCCU1 INCCU4  INFLT6 INHAL1



**(Arun Singhal)**  
CEO, FSSAI

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**Copy to:-**

1. Executive Director (HR), FSSAI-HQ
2. Commissioner (SW), CBIC.
3. Chief Commissioner (CBIC), Kolkata Customs Zone
4. Regional Director, FSSAI- Eastern Region
5. CITO, FSSAI-HQ (for uploading on the FSSAI Website)